potential, conwiucsal viability, capacity to meet milk requirement from a new outlet suitability of the premises where the container is to be inswalled, availability of wide and proper approach road for plying of heavy duly milk tankers of the Dairy and traffic conditions hygienic condition of the place and its surroundings where the container is to be installed etc.

A Committee of officers examines any request/proposal for installation of an Insulated Container with relerence to the criteria menteoned and gives its recominerdations. Based on the recommendations a decision is taken about the installation of a container.

(b) Request for cosidering installation of Insulated Container can be made at the following address :—

General Manager, Mother Dairy, Patpatganj, Delhi-110092.

Water conncetion to charitable Institution

1144. SHRI SYED SIBTEY RAZ1 : Will the Minister of URBAN DEVE-LOPMENT be pleased to state :

(a) whether water connections are provided for philanthropic activities;

(b) if so, the formalities required to be followed in Delhi and charges fixed for such connections;

(c) whether water connections are also provided to charitable institutions at some normal charges ;

(cl) if so, the details of these charges alongwith formalities in Delhi;

(e) whether some criteria to charge consumption charges from charitable and Philanthropic institutions also exist ; and

(0 if so, the details thereof and if the reasons therefor ?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): (a) Yes, Sir.

(b) Same as in other cases of new connections.

(c) to (f) Delhi Water Supply and Sewage Disposal Undertaking has re ported that a fixed charge of Rs. 7.50 per month per connection is payable in respect of Institutions like Andhvidyalayas, Cremation ground, religious places, poor home for destitutes/invalids etc. run on charity and public piaos For orphanages, the entire consumption is catriable at the rate of 0.35 pais: per Kl. per connection per month.

## Transfer of Drilling Machines to Madhya Pradesh

1145. SHRI AJIT P.K. JOGI: Will the Minister Of AGRICULTURE be pleased to state:

(a) Whether it is a fact that Madhya Pradesh Government has requested the Central Government to transfer certai drilling machines, Hydro-fractoring unit and perforator instruments, from othe States to the State so as to meet the unprecedented drinking water crises is the State: and

(b) if so, what is Governments res ponset therefo?

THE MINISTER. OF STATE IN THE DEPARTMENT OF RURAL DE VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDR/s NATH VERMA): (a) Yes, Sir.

(b) This is the peak season for drilling of bore wells in most of the States like Rajasthan, Gujarat etc. which have drinking water, supply problem of their own. State Government has been advisee to contact the other States directly The Central Ground Water Board has however, agreed to divert two DTH and one rotary for carry riging out the dril ing? programme in Madhya Pradesh *on* payment of cost. The State Govern

## हस्तवासित पंप योजना के लिए लाग। सीधा

1146 श्री अजीत जोगी : लेग इती मंत्री यह बलाने की कुमा करें। कि:

(क) जया यह सज है कि हरेर जालित पम्प योजना के लिए अधिकत लागत सोमां 18000 रुपये निर्धारि की गई है, जो अपयोप्त है;

(ख) क्या मध्य प्रदेश जैसे राज्य के लिए, जहां पठारी भूमि तथा ग्रगम बन्ध ओल है इस लागत सीमा को ता से कम 25000 रुपये तक बढ़ाय ment has also been advised to use 70 - 80 drilling rigs available with the irriga tion agencies for its emergent drinking water programme.